

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1875 of 2019

New Delhi this the 12th July, 2019

HON'BLE MR. S. N. Terdal MEMBER (J)
HON'BLE MR. A. K. Bishnoi MEMBER (A)

1. KendriyaVidyalayaPragatisheelShikshakSang,
Through its' General Secretary,
Priya VartChhikara, aged 56 years, 'B'
S/o Late Sh. Tej Ram,
H. No. 78, Village Tatesar,
PO Jaunti, Delhi- 110081
2. Gopal Mishra, aged 55 years, 'B'
s/o Sh. R. S. Mishra,
working as Primary Teacher (Music) Posted
in K.V. No. 2, AFS, Suratgarh (Raj.)
r/o c/o Major Singh Kalsi,
Baghu Wala Kuan, Bharat Mata Chowk,
Suratgarh(Raj.).

.....Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. KendariyaVidyalayaSangathan,
Through the Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.
2. The Additional Commissioner (Admin.)
KendariyaVidyalayaSangathan
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi.

.....Respondents

(By Advocate : Sh. U. N. Singh)

ORDER (ORAL)**HON'BLE MR. S. N. Terdal MEMBER (J)**

1. Heard.
2. The respondents have been directed to consider the applicants' representation dated 27.06.2019 and pass a reasoned and speaking order within a period of two months of receipt of this order. Accordingly, as submitted by the counsel for the applicants, the OA is disposed of without going into the merits of OA.
3. No order as to costs.

(Sh. A. K. Bishnoi)
Member (A)**(S. N. Terdal)**
Member (J)

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